

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 3198 OF 2007  
BEFORE THE REGISTRAR SUNIL THOMAS

AGRICULTURAL PRODUCE MARKETING COMMTT. Appellant (s)

VERSUS

BANNAMMA & ORS. Respondent(s)

(With appln(s) for Raising additional grounds

Date: 07/12/2012 This Appeal was called on for hearing today.

For Appellant(s)

Ms.Anjana Chandrashekar,Adv.

For Respondent(s)

Mr. A.S. Bhasme,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Both sides have been served. It is submitted by both sides that no further steps are required. Hence, list the matter before the Hon'ble Court as per rules.

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|(Sunil Thomas)  
|Registrar

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